

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati the 19<sup>th</sup> July, 2023

**NO. HC.VII-167(Pt.-VIII)/2014/ 6505/A ####** The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the seminar on "***Cross-Border organized crimes (NDPS, Human Trafficking, terror funding etc)-Impact, Assessment and legal solutions***" to be organized by the Tripura Judicial Academy, under the aegis of the High court of Tripura on **29-07-2023**.

| Sl. No. | Name & Designation of the nominated Officer                                   | Contact No. | E-mail ID               |
|---------|---|-------------|-------------------------|
| 1.      | <b>Shri Paban Chandra Kalita,</b><br>District and Sessions Judge,<br>Dhubri   | 94356-86883 | pckalitaajs@gmail.com   |
| 2.      | <b>Smti. Roushan Ara Rahman,</b><br>District and Sessions Judge,<br>Karimganj | 94353-58355 | rahman.rousan@gmail.com |

Further, the nominated officers are directed to submit a report after completion of the Course.

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-167(Pt.-VIII)/2014/ 6506-6518/A Dated: 19-07-2023**  
Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

3. The District & Sessions Judge,  
Dhubri/Karimganj

4. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Shri Hrishikesh Chakrabarti, Director, Tripura Judicial Academy, Tripura.
7. The Joint Registrar (PM&P/Judl.), Gauhati High Court, Guwahati.
8. The Deputy Registrar (Bench), Gauhati High Court, Guwahati.
9. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

11. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
13. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapadar  
19.07.23  
**REGISTRAR (JUDICIAL)**